

MR. SPEAKER : You will ask them.

SHRI SATYASADHAN CHAKRABORTY : Sir, you direct them. (*Interruptions.*)

Do you admit that Delhi has become a paradise for criminals...

MR. SPEAKER : I only admit motions. That is all.

12.08 hrs.

#### PAPERS LAID ON THE TABLE

Review and annual report of the National Jute Manufacturers Corporation Limited, Calcutta and Statement showing reasons for delay in laying papers on the Table of the House

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR) : I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

(i) A statement regarding Review by the Government on the working of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1982-83.

(ii) Annual Report of the National Jute Manufacturers Corporation Limited, Calcutta, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See L<sup>A</sup> 58/84]

Annual Report of the Commission for Scheduled Castes and Scheduled Tribes for the year, 1980-81 and action taken on the recommendation contained therein

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table

(1) A copy of the Annual Report (Hindi and English versions) of the Commission for Scheduled Castes and Scheduled Tribes, for the year 1980-81.

(2) A copy of the Memorandum (Hindi and English versions) of the Action Taken on the recommendations contained in the Report.  
(Placed in Library. See No. LT-8559/84)

Explanatory Memorandum regarding rescinding Notification No. 33/84-Customs dated 1st March, 1984 and Explanatory Memoranda regarding prohibiting import into India of printed waste paper and revised rate of exchange for conversion of Russian Rouble into Indian currency and vice-versa ; Reviews on and Annual Reports of New India Insurance Company, Oriental Insurance Company Ltd., etc. etc.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table

(1) A copy each of the following papers (Hindi and English versions) under section 159 of the Customs Act, 1962 :—

(i) G.S.R. 537 (E) published in Gazette of India dated the 27th July, 1984 together with an explanatory memorandum rescinding Notification No. 33/84-Customs dated the 1st March, 1984.

(ii) G.S.R. 586 (E) published in Gazette of India dated the 2nd August, 1984 together with an explanatory